

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-52/2020

SONIA SUCTANCAR

.... Petitioner.

Versus

GAURANG SUCTANCAR

.... Respondent

Shri S. D. Lotlikar, Senior Counsel with Mr. Jayant Karn, Advocate for the Petitioner.

Shri Parag Rao with Ms. S. Rao, Advocates for the Respondent.

Coram:- Nutan D. Sardessai, J.

Date:- 19th June, 2020.

P.C.:

Shri Parag Rao, learned Advocate for the respondent undertakes to file reply by 23.06.2020.

2. He submits on instructions that he will not part with the property till the next date, i.e. 23.06.2020.

3. Stands over on 23.06.2020.

Nutan D. Sardessai, J.

msr.